

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 119
286/2016

IN THE MATTER OF:

Hari Pravat Reality Pvt. Ltd.

..... Applicant/petitioners

v.

Govt. of National Capital Territory of Delhi

.... Respondent

Order under Section 391-394 of the Companies Act, 2016

Order delivered on 04.03.2020

Coram:

SH. B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Applicant

Ms. Neha Malhotra, Adv.

ORDER

List the matter on 14.04.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)